

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 404
IB/347/ND/2023

IN THE MATTER OF:

| | | |
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| Tribhuvan Markplus Private Limited | ... | Applicant |
| Versus | | |
| Green Valley Bio- Energy Private Limited | ... | Respondent |

Under Section 7 (IBC).

Order delivered on 29.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Praveen Singh, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

This Tribunal vide order dated 05.04.2024 directed the Applicant in IA-90/2024 to deposit a sum of Rs. 10,000/- towards cost in the 'Prime Minister National Relief Fund' within one week. It is submitted that the same has been complied with and proof of service be filed within one week. Ld. Counsel for the Applicant in IB/347/ND/2023 seeks sometime to file rejoinder. Ten days' time is granted for filing rejoinder. List this matter on **13.05.2024**.

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-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)